

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.24/BB/2018	-	Admission	Rule 6 of I&B	M/s SBS Transpole Logistics Pvt Ltd Vs M/s Universal Frieght Management (India) Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	TITENDRA C.P. 9900070912	Petitioner	Titendra C.P.

**ORDER**

Matter is listed for today for admission. Counsel for Petitioner is present. Registry has raised objections. For compliance. List it on 29.01.2018.

  
**Member (T)**

  
**Member (J)**